

1	2	3
4.	Baram	21
5.	Birgola	27
6.	Bakoria	19
7.	Khai-Kot Tall	55
8.	Solar	32

While Preparing Detailed Project Report of the above Project, assessment for the height of the dam has been made by CWC and the height of Dam has been fixed as 315m.

(c) Since the Project has not yet been taken up for implementation, no plan has been worked out for resettlement.

(d) The places where the displaced are likely to be rehabilitated would be decided by State Authorities on Indian Side when the Project would be taken up for implementation after agreement with Nepal.

Loan for Rengali project

2630. SHRI RABINARAYAN MOHAPATRA:

SHRI RAMA CHANDRA KHUNTIA:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Left Bank Canal Phase-II and Right Bank Canal Project of the Rengali Irrigation Project is delayed for the clearance by the Ministry of Environment and Forests;

(b) if so, the details of steps taken for clearing those projects; and

(c) whether there is any possibility of getting Japan International Cooperation Agency (JICA) loan for excavation for these projects in near future?

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT): (a) to (c) "In principle" approval for the total forest area of 2107 ha. required for Rengali Irrigation Project (Both LBC & RBC) was accorded by the Ministry of Environment and Forests (MoEF) in the month of November, 1996. Stagell clearance for 812 ha. has been obtained by the Project Authority in the first phase. Approval for balance 1295 ha. of Forest Land is to be obtained by the State Government.

Rengali Irrigation Sub-Project, LBC-II — Phase-I from RD 30 km to 71.313 km.

is already under implementation with JICA loan assistance in various tranches. Tranche-I and Tranche-II for JICA assistance had been closed. Tranche-III for JICA assistance is ongoing and its scheduled closing date is 24.11.2015. Rengali Irrigation Sub-Project, LBC-II – Phase-II from RD 71.313 km to 141.00 km. is also proposed for JICA assistance. The revised estimated cost of Rengali Irrigation Sub-Project (LBC-II-from RD 30 km to 141.00 km.) was accepted by the Advisory Committee of Ministry of Water Resources (MOWR) at the 105th meeting held on 25.6.2010 and was accorded investment clearance by Planning Commission in September, 2010 for Rs. 1958.34 crores (Rs. 884.30 crores for Phase-I and Rs. 1074.04 crores for Phase-II) at 2009-10 price level. The project proposal for JICA loan assistance has been recommended by Central Water Commission (CWC).

Polavaram Multipurpose Project

2631. SHRI DILIP KUMAR TIRKEY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Polavaram Multipurpose Project has been declared as a National Project or not; and

(b) if so, the basis thereof?

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT): (a) No, Sir.

(b) A new project is declared as national project after ascertaining its eligibility for assistance, which includes investment clearance from Planning Commission, clearance from Expenditure Finance Committee (EFC)/Project Investment Board, recommendation of the High Powered Steering Committee and approval of Union Cabinet. The Project was discussed at the EFC meeting held on 5.3.2010 and it was decided that State Government may work out realistic cost and implementation programme of the project and the Ministry of Water Resources (MoWR) would obtain clear views of Ministry of Tribal Affairs (MoTA) and Ministry of Environment and Forests (MoEF). The cost of the project has been updated at 2010-11 price level, however, investment clearance from the Planning Commission for the revised cost is awaited.

New National Water Policy

2632. SHRI OM PRAKASH MATHUR: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government proposes to implement any new National Water Policy including Interlinking River Policy to facilitate better distribution of water and also to check its misuse;